

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509

IB-386/PB/2018

IA/4904/2022, IA/6004/2022

IN THE MATTER OF:

UCO Bank Ltd

.....Applicant

Vs.

M/s. Shree Pulps and Mills Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 16.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Advocate Kartavya Mishra, Advocate Umesh Singhal
For the Respondent : Kushal Bansal, Advocate
For the Liquidator : Adv Shashwat Parihar, Adv Shashwat Anand, Adv
Dhruva Vig

ORDER

Due to paucity of time, list this matter on **07.03.2024**.

Sd/-

(Court Officer)